

**Central Administrative Tribunal
Principal Bench**

**CP No.532/2016 in
OA No.2913/2016**

New Delhi, this the 31st day of January, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sunil Kumar Nigam
S/o Sh. Om Krishan,
Aged about 57 years, Group 'C'
R/o 95-B, Sector-4
DIZ Area, Gole Market
New Delhi-110002.

...Applicant

(By Advocate: Shri Nasir Ahmed)

Versus

1. Shri Rajiv Gauba, The Secretary
M/o Urban Development
Govt. of India, Nirman Bhawan
New Delhi-110001.
2. Shri A.K. Bansal, The Director
Directorate of Printing
M/o Urban Development,
Govt. of India, Nirman Bhawan
New Delhi-110001.
3. Shri B. Sahoo, The General Manager
Govt. of India Press
Minto Road, New Delhi-110002. ...Respondents

(By Advocate: Shri Hanu Bhaskar)

Order(Oral)

By Raj Vir Sharma, M(J)

Learned counsel for the petitioner states that the order of this Tribunal has been complied with. Therefore, this CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

**(K.N. Shrivastava)
Member(A)**

**(Raj Vir Sharma)
Member(J)**

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